

**ANNUAL REPORT OF HINDUSTAN STEEL LTD., RANCHI AND REVIEW BY GOVERNMENT THEREON**

**The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi):** I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1964-65, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5586/66].

**Mr. Speaker:** Shri Iqbal Singh.—No one? There ought to be someone to act on his behalf. No one is rising.

**ANNUAL REPORT OF HINDUSTAN INSECTICIDES, LTD., NEW DELHI, REVIEW BY GOVERNMENT THEREON, AND ANNUAL REPORT OF HINDUSTAN ANTI-BIOTICS, LTD., PIMPRI AND REVIEW BY GOVERNMENT THEREON**

**Shri Manubhai Shah:** On behalf of Shri Iqbal Singh, I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the Hindustan Insecticides Limited, New Delhi for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company.  
[Placed in Library. See No. LT-5587/66].
- (3) Annual Report of the Hindustan Antibiotics Limited,

Pimpri (Poona), for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (4) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5588/66].

**ADMINISTRATION REPORT OF TEA BOARD, COFFEE (THIRD AMENDMENT) RULES, 1965, AND AUDIT REPORT ON ACCOUNTS OF COFFEE BOARD, 1961-62**

**The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):** I beg to lay on the Table:

- (1) A copy of the Administration Report of the Tea Board for the period 1st April, 1964 to 31st March, 1965. [Placed in Library. See No. LT-5589/66].
- (2) A copy of the Coffee (Third Amendment) Rules, 1965 published in Notification No. G.S.R. 1835 in Gazette of India dated the 18th December, 1965 under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-5590/66].
- (3) A copy of the Audit Report on the Accounts of the Coffee Board for the year 1961-62. [Placed in Library. See No. LT 5591/66].

**ANNUAL REPORT OF ORISSA ROAD TRANSPORT CO., LTD., BHERAMPUR, DIRECTORS' REPORT ON IT AND REVIEW BY GOVERNMENT THEREON**

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):** I beg to lay on the Table a copy each of the following papers:

- (1) Annual Report of the Orissa Road Transport Company Limited, Bherampur, for the year 1963-64, under sub-sec-

tion (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-5582/66].

(2) Directors' Report of the Orissa Road Transport Company Limited, Berhampur, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5593/66].

12.03 hrs.

#### RE: ABSENCE OF MINISTERS

**Mr. Speaker:** Shri Guha—Shri J. R. Mehta—No one there to present the report of the Estimates Committee? (Interruption).

**Shri S. M. Banerjee** (Kanpur): What will happen to the report?

**Shri Daji** (Indore): Sir, may I point out that this is happening again and again? The Prime Minister is also here now. May I point out that this is happening again and again—that the Ministers are not ready with reply to questions, they are not ready with their papers to be laid on the Table, etc. May I point out that in the interest of a better order of business of the House, the dignity and decorum of the House should be maintained? (Interruption).

**Shri Hem Barua** (Gauhati): The Government are yet to find their feet.

**Mr. Speaker:** Order, order. I would certainly make a request to the Prime Minister that this should be looked into, and also to the Leader of the House that he should look into it: that the Ministers ought to be ready with their briefs here, or at least they must instruct or direct some of their colleagues that they should act on

their behalf and answer the points in time. Then, I did not find Shri Guha to present the report of the Estimates Committee. Also, no other Member was there to lay it.

**Shri Hem Barua:** What a shame!

**Shri Hari Vishnu Kamath** (Hoshangabad): What is Parliament coming to?

**श्री हुकम चन्द कच्छवाप** (बेवास): डांचा ही बिगड़ गया है।

**The Deputy Minister in the Ministry of Petroleum and Chemicals** (Shri Iqbal Singh): I am very sorry that I came late, but there were questions in the Rajya Sabha.

**Mr. Speaker:** That contingency can arise. But in case he arrives late, he should have asked some one else, some one of his colleagues, to do it.

**Shri S. M. Banerjee:** What will happen to the Report of the Estimates Committee?

**Shri Ranga** (Chittoor): Sir, this is not the first thing of this sort. The other day we took very strong objection to the absence of any Cabinet Minister, when the Deputy Speaker was presiding. There are so many of them 15 of them—and even if the worst possible absenteeism is to be condoned, surely their complete absence cannot be condoned. When we raised the objection, the poor Deputy-Speaker was reduced to requesting the Deputy Chief Whip. He went round. The Chief Whip—I do not know what title they have given him—was also here and he was helpless. We came to know that some of them were asleep, from the gestures they were making to each other. We took objection and when we wanted to leave the House in protest, some of my friends were able to do that, but I was not able to do that because the Deputy-Speaker was not kind enough to extend the courtesy of allowing us to go out without our losing th-